

High Court of Jammu and Kashmir at Srinagar.

To,

The Pr. D&S Judges,
All.

No: 13639-60/AC

Dated: 26/8/2019

Sub:- Preparation of Budget Estimate for the year 2020-21 and Revised Estimate for the year 2019-20.

Sir,

I am directed to request you to ask all the Presiding Officers falling under your jurisdiction for preparation of Budget Estimate for the year 2020-21 and Revised Estimate for the year 2019-20 on the prescribed format i.e. Form B-IV, B-IV-(i) , B-IV(ii), B-2 and B-10 and submit the same to this Registry duly consolidated on or before 2nd. Of Sept. 2019 for onward transmission to the Adm. Department.

Yours faithfully,


Joint Registrar (Accts)

copy to: Incharge NIC for uploading on
the website

